

## NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14<sup>th</sup> February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2<sup>nd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-  
(Registrar)  
NCLAT

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-  
Registrar

## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.02.2020 (THURSDAY)**

**COURT IV**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
2.	Comp. App (AT) (Ins) No. 1331 of 2019	Thermosol Glass India Pvt Ltd. Vs. N S Associates Pvt Ltd.	Saurabh Munjal	Irfan Ali

**For Hearing**

<b>3.</b>	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt. Ltd & Ors.  <b>With</b>	Nikita	Mithun Verghis
<b>4.</b>	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt. Ltd. & Ors.	Nikita	Mithun Verghis
<b>5.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
<b>6.</b>	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt Ltd. & Anr. Vs. R. Srinivasan& Ors.  <b>With</b>	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
<b>7.</b>	Comp. App. (AT) No. 220 of 2019	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2

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**By Order****-sd/-  
Registrar**